## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

CP(IB) SR No. 4451/9/HDB/2017
Siva ram Yarns Private Limited
VST Weaves India Pvt Ltd
Siva ram Yarns Private Limited
Sec 9 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Pep In All Mylsonny	Advocati	1849120947	de

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. V.B. Raju on behalf of A.K. Mylsamy & Associates, learned counsel for the petitioner. The Registry has raised objections and learned counsel for the petitioner is directed to comply with the objections before the next date of hearing.

Post the case on 07.12.2017.

Member (Judicial)